

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.33/94

Wednesday, this the 14th day of December, 1994.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

VP Chandra Prakasan,
Extra Departmental Branch Postmaster,
Trichambaram,
Taliparamba, Kannur District. - Applicant

By Advocate Mr OV Radhakrishnan

Vs.

1. Superintendent of Post Offices,
Cannanore Division, Cannanore.

2. Director of Postal Services,
Northern Region, Calicut.

3. Postmaster General,
Northern Region, Calicut.

4. Suseelakumari.V.P.
W/o Kunhiraman, Surabi,
Palayad, Taliparamba.P.O.
Kannur District. - Respondents

By Advocate Mr TPM Ibrahimkhan, Senior Central Government
Standing Counsel (for R.1 to 3)

By Advocate Mr M Sasindran (for R-4)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant who began his career as an Extra Departmental
Mail Carrier, and eventually became an Extra Departmental Post-
master at Trichambaram, seeks a direction to appoint him in
the vacancy of Extra Departmental Sub Postmaster at Kuppam.

Kuppam and Trichambaram, we are told are six kilometres apart. Applicant resides somewhere in between. It is not the proximity to Kuppam, but the better emoluments of the post at Kuppam that makes it covetable to applicant, submits his counsel. He would also submit that fourth respondent could be given the post at Trichambaram and he, the post of Sub Postmaster at Kuppam.

2. Inspite of the persuasive arguments of Shri Nagaresh, learned counsel for applicant, we do not think that this is a matter upon which we should make any adjudication. These are matters entirely for the authorities in the department to consider. If applicant has a grievance, he may take it to the third respondent Post Master General. Third respondent may consider the case of applicant and fourth respondent, and take such decision as he deems appropriate. We make it clear that we express no opinion whatsoever, on the merits of the rival claims.

3. Application is disposed of as aforesaid. No costs.

Dated, the 14th December, 1994.


P. V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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